THE HIGH COURT OF MANIPUR **AT IMPHAL**

NOTIFICATIONDated, the 20th November, 2019.

No.HCM/1/96/BENCH As directed, it is hereby informed to all the learned counsel and concerned parties that the following Benches are constituted for the period of 25th November, 2019 to 29th November, 2019:-

25-11-2019 (Monday)

| Lion'ble The Chief Justice | Circle Denet (M// D // U) | 10.00 |
|--|---|------------|
| Hon'ble The Chief Justice | Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (Crl)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ Arb.P (J2)/ All Contempt Cases & Specially Ordered cases) | 10.30 a.m. |
| Hon'ble The Chief Justice Hon'ble Mr. Justice L.S. Jamir | Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench) | 2.00 p.m. |
| Hon'ble Mr. Justice Lanusungkum Jamir | Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn. | 10.30 a.m. |
| Hon'ble Mr. Justice Kh. Nobin Singh | Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019/ Rev. Petn.(J2)/Specially Ordered cases/ FAO(G)/ MAT Appn./ Election Petn. | 10.30 a.m. |
| Hon'ble Mr. Justice M.V. Muralidaran | Single Bench: C Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/ Arb. App/ Election Petn. | 10:30 a.m. |

26-11-2019 (Tuesday)

| Hon'ble The Chief Justice | Single Bench (Writ Petition all types and Service matters upto | After |
|---------------------------|---|---------------|
| | 2015 and Transfer Petn. (C) & (Crl)./ CRP/CRP (C.R.P.Art.227) | Division |
| | /MFA/MAC Appn./ Arb.P(J2)/ All Contempt Cases & Specially | Bench |
| | Ordered cases) | |
| Hon'ble The Chief Justice | Division Bench: | 10:30 a.m. |
| Hon'ble Mr. Justice L.S. | (Motion, Admission & hearing except specially allotted to any other | |
| Jamir | Bench) | |
| Hon'ble Mr. Justice | Single Bench: A | After |
| Lanusungkum Jamir | Part -2: Hearing matters of WP(C), Service Matters of 2019, | Division |
| | Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ | Bench |
| | Election Petn. | |
| Hon'ble Mr. Justice Kh. | Single Bench: B | 10.30 a.m. |
| Nobin Singh | Part -2: Hearing matters of (WP(C) & WP(C) of all subjects other | |
| | than service matters for the year 2016 to 2019/ Rev. | |
| | Petn.(J2)/Specially Ordered cases/ FAO(G) /MAT Appn. /Election | |
| | Petn. | |
| Hon'ble Mr. Justice M.V. | Single Bench: C | 10:30 a.m. |
| Muralidaran | Part -2: Hearing matters of Cril matters, Writ petition of service | . 3,00 0,1111 |
| | matters for the year 2016 to 2018, Specially Ordered cases & | |
| | RFA/MAF/RSA/ Arb. App/ Election Petn. | |

27-11-2019 (Wednesday)

| Hon'ble the Chief Justice | Single Bonch (Writ Detition all towns 10 | |
|---------------------------|---|--------------|
| | Single Bench (Writ Petition all types and Service matters upto 2015 | After |
| | and Transfer Petn. (C) & (Crl)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC | Division |
| | Appn./ Arb.P (J2)/ All Contempt Cases & Specially Ordered cases) | Bench |
| Hon'ble the Chief Justice | Division Bench: | 10:30 a.m. |
| Hon'ble Mr. Justice Kh. | (Motion, Admission & hearing except specially allotted to any other | 10.50 a.m. |
| Nobin Singh. | Bench) | |
| Hon'ble Mr. Justice | Single Bench: A | 10.30 a.m. |
| Lanusungkum Jamir | Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of | 10.00 u.m. |
| | 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ | |
| | Election Petn. | |
| Hon'ble Mr. Justice Kh. | Single Bench: B | After |
| Nobin Singh | Part -1: Motion/Admission/ Orders of (WP(C) & WP(C) of all subjects | |
| | other than service matters for the year 2016 to 2019/ Rev. | Division |
| | Petn.(J2)/Specially Ordered cases/ FAO(G)/ MAT Appn./ Election | Bench |
| | Petn. | |
| Hon'ble Mr. Justice M.V. | Single Bench: C | 10:30 a.m. |
| Muralidaran | Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of | 10.00 a.111. |
| | service matters for the year 2016 to 2018, Specially Ordered cases | |
| | & RFA/MAF/RSA/ Arb. App/ Election Petn. | |

28-11-2019 (Thursday)

| Hon'ble the Chief Justice | Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (Crl)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC | After Division |
|---|---|----------------------------|
| Hanible the Chief Insti- | Appn./ Arb.P (J2)/All Contempt Cases & Specially Ordered cases) | Bench |
| Hon'ble the Chief Justice Hon'ble Mr. Justice Kh. Nobin Singh | Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench) | 10:30 a.m. |
| Hon'ble Mr. Justice Lanusungkum Jamir | Single Bench: A Part -2: Hearing matters of WP(C), Service Matters from 2016 to 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn. | 10:30 a.m. |
| Hon'ble Mr. Justice Kh. Nobin Singh | Single Bench: B Part -2: Hearing matters of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019/ Rev. Petn.(J2)/Specially Ordered cases & FAO(G) /MAT Appn./Election Petn. Urgent Cril. Matters including extension of interim matters of WP (C) other than service matters form the year 2016 to 2019. | After Division Bench |

29-11-2019 (Friday)

| Hon'ble the Chief Justice | Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (Crl)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ Arb.P (J2)/ All Contempt Cases & Specially Ordered cases) | 10:30 a.m. |
|--|---|----------------------------|
| Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh | Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench) | 10:30 a.m. |
| Hon'ble Mr. Justice Lanusungkum Jamir | Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters from 2016 to 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn. | After Division Bench |
| Hon'ble Mr. Justice Kh. Nobin Singh | Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019/ Rev. Petn.(J2)/Specially Ordered cases & FAO(G)/ MAT Appn./ Election Petn. Urgent Cril. Matters including extension of interim matters of WP (C) other than service matters form the year 2016 to 2019. | After Division Bench |

By Order etc.

Sd/-(W. TONEN MEITEI) REGISTRAR (JUDL.)

Imphal, the 20th November, 2019

- 1. The Advocate General, Govt. of Manipur.
- 2. The Registrar, Admin & Vigilance, High Court of Manipur.
- 3. The Govt. Advocate, Govt. of Manipur.
- 4. The President, High Court Bar Association, Manipur. For kind information and circulation
- 5. The President, AMBA, Manipur.

to the learned members

- 6. All the Jt. Registrars, High Court of Manipur.
- 7. All the Deputy Registrars, High Cour of Manipur.
- 8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 9. All the Assistant Registrars, High Court of Manipur.
- 10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
- 11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.
- 12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
- 13. The P.S to Registrar General, High Court of Manipur.
- 14. The P.S to Registrar (Judl), High Court of Manipur.
- 15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
- 16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 17. The Court Masters, High Court of Manipur.
- 18. Guard File/Order Book.
- 19. Notice.
- 20. Concerned File.

(W. TONEN MEITEI)
REGISTRAR (JUDL.)